

NOTIFICATIONS UNDER ESSENTIAL  
COMMODITIES ACT

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): On behalf of Shri Manubhai Shah, I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Essential Commodities (Regulation of Production and Distribution for Purposes of Export) Order, 1966, published in Notification No. S.O. 1027 in Gazette of India dated the 26th March, 1966.
- (ii) S.O. 1028 published in Gazette of India dated the 28th March, 1966.
- (iii) S.O. 1029 published in Gazette of India dated the 28th March, 1966. [Placed in Library. See No. LT-6117/66].

Shri Shafi Qureshi: I beg to lay on the Table a copy of the Cardamom Rules, 1966, published in Notification No. S.O. 1144 in Gazette of India dated the 8th April, 1966, under sub-section (3) of section 33 of the Cardamom Act, 1965. [Placed in Library. See No. LT-6118/66].

12.01 hrs.

ESTIMATES COMMITTEE

HUNDRED AND THIRD AND HUNDRED AND  
FOURTH REPORTS

Shri A. C. Guha (Barasat): I beg to present the Hundred and third and Hundred and fourth Reports of the Estimates Committee of the Ministry of Education—Council of Scientific and Industrial Research—National Physical Laboratory, New Delhi and Central Electronics Engineering Research Institute, Pilani.

12.01½

PUBLIC ACCOUNTS COMMITTEE

FORTY-NINTH REPORT

Shri Morarka (Jhunjhunu): I beg to present the Forty-ninth Report of Public Accounts Committee on Audit Report on the Accounts of the Khadi and Village Industries Commission for the year 1963-64.

12.01½

COMMITTEE ON PUBLIC UNDER-  
TAKINGS

THIRTIETH REPORT

Shri D. N. Tiwary (Gopalganj): I beg to present the Thirtieth Report of the Committee on Public Undertakings on Bhilai Steel Plant of Hindustan Steel Limited.

12.02 hrs.

RE: MOTION FOR ADJOURNMENT

(Query)

Mr. Speaker: Now, Shri Satya Narayan Sinha.

श्री काशी राम गुप्त (प्रलवर): अध्यक्ष महोदय, कल एक काम रोको प्रस्ताव दिया था...

अध्यक्ष महोदय : नहीं साहब इस तरह से मैं नहीं सुनूंगा ।

श्री काशीराम गुप्त : उसके कारण नहीं बतलाये गये...

अध्यक्ष महोदय : घाड़ें, घाड़ें ।

श्री काशी राम गुप्त : अध्यक्ष महोदय, 28 सदस्यों ने उस पर दस्तखत कर के दिये हैं...

अध्यक्ष महोदय : इस तरीके में नहीं सुनता । जो आप कहना चाहते हैं उसे मुझे लिख कर भेज दें ।

श्री बागड़ी (हिसार) : अध्यक्ष महोदय, कुछ क़ायदे, कानून के मुताबिक होगा ?

अध्यक्ष महोदय : क्या आप का कायदा, कानून चलेगा ?

श्री बागड़ी : नहीं, चलेगा तो आपका ही लेकिन...

अध्यक्ष महोदय : नहीं मैं इस तरीके से यहां नहीं सुनूंगा ।

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12.03 hrs.

### BUSINESS OF THE HOUSE

**Mr. Speaker:** Shri Satya Narayan Sinha.

**The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha):** Mr. Speaker, Sir, the House is already aware of the order in which Demands for Grants of the various Ministries will come up before the Lok Sabha for discussion and voting..... (Interruptions).

डा० राम मनोहर लोहिया (फर्रुखाबाद) : प्रादिवासियों का मामला है...

अध्यक्ष महोदय : घाडें, घाडें ।

डा० राम मनोहर लोहिया : दुर्भिक्ष का मामला है । इस पर आप सोच विचार करिये (व्यवधान)

अध्यक्ष महोदय : घाडें, घाडें । मन्त्री जी पढ़ें ।

श्री सत्यनारायण सिंह : पढ़ूँ कैसे उसको कोई सुनने वाला नहीं है ।  
I place it on the Table of the House.

श्री भागवत झा झाबाब (भागलपुर) : वो को छोड़ कर हम सब लोग सुनने वाले हैं ।

**Shri Satya Narayan Sinha:** Mr. Speaker, Sir, the House is already

aware of the order in which Demands for Grants of the various Ministries will come up before the Lok Sabha for discussion and voting. It was suggested to me in the Business Advisory Committee yesterday that the outstanding Demands may be put to vote of the House at 2 P.M. on Friday, the 29th of April, 1966. In deference to the wishes of the members of the Business Advisory Committee and of different sections of the House, I hope you and the House would agree that the outstanding Demands may be put to the vote of the House on Friday, the 29th, at 2 P.M. After the voting of the Demands the House will take up considerations and passing of the Finance Bill, 1966.

As you are aware, Sir, the House approved the recommendation of the Business Advisory Committee on 10th March, 1966, to sit on Saturday, the 30th April. I had promised that I will give firm indication to the House about the extension of the session. In the light of discussions in the Business Advisory Committee yesterday, the Government propose that the Lok Sabha may have three extra sittings—on Saturday, the 14th of May, and Monday and Tuesday, the 16th and 17th of May, 1966. The extended sittings would enable the House to transact important legislative and non-legislative business and also to take up some No-Day-Yet-Named Motions out of those recommended by the Business Advisory Committee.

**Mr. Speaker:** Now, Dr. Ram Manohar Lohia.

**Shri Hari Vishnu Kamath (Hoshangabad):** I want to say something on the statement made by the hon. Minister.....

**Mr. Speaker:** When the hon. Minister comes forward with a motion for adoption of the report of the Business Advisory Committee, then the hon. Member can speak on that. That will be about the same thing.